

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000880/2020	NIGAMANANDA BHUYAN VS STATE OF ODISHA	P.R.CHHATOI VS	BHUBANESWAR VIGILANCE /03 /2020 () //
2	BLAPL/0000881/2020	RUPESWAR KALO VS STATE OF ODISHA	SURESH KUMAR JENA VS	BURLA /112 /2018 () //
3	BLAPL/0000882/2020	HEMANTA BUDA VS STATE OF ODISHA	ANANTA PRASAD MISHRA VS	KATARBAGA /145 /2019 () //
4	BLAPL/0000883/2020	MANAS PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /18 /2020 () //
5	BLAPL/0000884/2020	KRUSHNA SETHY VS STATE OF ODISHA	N.N.MOHAPATRA VS	BUGUDA /116 /2018 () //
6	BLAPL/0000885/2020	RAGHUNATH PRADHAN VS STATE OF ODISHA	PITAMBAR ACHARYA VS	/79 /2018 () //
7	BLAPL/0000886/2020	JOSEPH GARDHA VS STATE OF ODISHA	B.R.TRIPATHY VS	BIRMAHARAJPUR /180 /2019 () //
8	BLAPL/0000887/2020	MAHESWAR PRADHAN VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAİK VS	BHUBANESWAR VIGILANCE /04 /2020 () //
9	BLAPL/0000888/2020	RAJA @ RANJAN @ RAJENDRA KUMAR PARIJAYA KUMAR DASH VS STATE OF ODISHA	RAJENDRA N.ROUT VS	DARGHA BAZAR /116 /2019 () //
10	BLAPL/0000889/2020	SUBASH SAHU VS STATE OF ODISHA	RAJENDRA N.ROUT VS	JEYPORE SADAR /238 /2019 () //
11	BLAPL/0000890/2020	KALANDI JENA @ KALIA JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /349 /2019 () //

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12	BLAPL/0000891/2020	SHIBA SHANKAR BAG @ SHIV SANKAR BAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	AINTHAPALI /117 /2019 () //
13	BLAPL/0000892/2020	SUJIT SINGH @ SUJIT VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	K.BALANG /45 /2017 () //
14	BLAPL/0000893/2020	MAHASWETA BISWAL VS STATE OF ODISHA	B.S.DASPARIDA VS	EOW,BHUBANESWAR /21 /2019 () //
15	BLAPL/0000894/2020	JAGA @ JAGADISH NAIK VS STATE OF ODISHA	SURYA KANTA DWIBEDI VS	JAGANNATHA PRASAD /165 /2018 () //
16	BLAPL/0000895/2020	RAMA CHANDRA MUNDA VS STATE OF ODISHA	JEETENDRA SAHU VS	LAHUNIPADA /37 /2019 () //
17	BLAPL/0000896/2020	SADA NAIK @ NAYAK VS STATE OF ODISHA	S.K.DAS VS	CUTTACK SADAR /103 /2018 () //
18	BLAPL/0000897/2020	SURENDRA SINGH VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /233 /2019 () //
19	BLAPL/0000898/2020	AMIYA PATRA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //
20	BLAPL/0000899/2020	KUNA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	NUAGAM (DIGAPAHANDI) /252 /2019 () //
21	BLAPL/0000900/2020	SAROJ GARNAYAK VS STATE OF ODISHA	B.B.ROUTRAY VS	SAMAL /10 /2020 () //
22	BLAPL/0000901/2020	MANBODH BINDHANI @ MANBODH BUNDHANI VS STATE OF ODISHA	NIJRANJAN LENKA VS	BARIPADA SADAR /54 /2019 () //
23	BLAPL/0000902/2020	PREMANANDA @ NIHAR TARLA	MANAS CHAND	DEOGARH /98 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000903/2020	DEBENDRA SAHU	JUGALA KISHORE PANDA	BALLIGUDA /32 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000904/2020	LABA SETTY	SHIBANI SANKAR PRADHAN	//0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000905/2020	PULI KATHIA @ P.KATIA	AMULYA RATNA PANDA	KUAKHIA /339 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000906/2020	PULI KATHIA @ P.KATIA	AMULYA RATNA PANDA	JAJPUR TOWN /350 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000907/2020	CHILU @ SANJEEB PRUSTY	R.MAHALIK	GHASIPURA /51 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000908/2020	PRATYUSH KUMAR MALLICK	PRITAM KUMAR MOHANTY	JAGATPUR /118 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000909/2020	PRIYABRATA SAHOO	SIDHARTHA DAS	SAHID NAGAR P.S. /582 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000910/2020	DHANIRAM MUNDA	BIJAYA KUMAR RAGADA	RENGALI (SAMBALPUR) /110 /2014
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000911/2020	RAGHUNATH BEHERA	SUKUMAR DEBDAS	MARKAT NAGAR /3 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000912/2020	FARUKH KHAN	SARAT KUMAR JENA	PUINTALA /232 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000913/2020	MAGHAMOHAN @ RAJA GOHIR	U.C.MISHRA	SAINTALA /232 /2019
		VS	VS	()

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35	BLAPL/0000914/2020	STATE OF ODISHA SUNIL KUMAR MAHANTA VS	DEBASIS MISHRA VS	// PALLAHARA /99 /2019 ()
36	BLAPL/0000915/2020	STATE OF ODISHA SHIBANI BARIK VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /496 /2019 ()
37	BLAPL/0000916/2020	STATE OF ODISHA DHOBA GOUDA VS	BIBHUTI BHUSAN MISHRA VS	// BUGUDA /174 /2018 ()
38	BLAPL/0000917/2020	STATE OF ODISHA GHASI BANCHHOR VS	ALEKHA CHANDRA MOHANTY VS	// BOLANGIR TOWN /162 /2019 ()
39	BLAPL/0000918/2020	STATE OF ODISHA SASINI PARIDA VS	SATYA NARAYAN MISHRA-4 VS	// PATTAMUNDAI /24 /2020 ()
40	BLAPL/0000919/2020	STATE OF ODISHA PRADEEP DEEP VS	RABINDRA NATH PRUSTY VS	// JHARSUGUDA /17 /2018 ()
41	BLAPL/0000920/2020	STATE OF ODISHA SUJIT MISHRA VS	DEVASHIS PANDA VS	// SPL.TASK FORCE /14 /2019 ()
42	BLAPL/0000921/2020	STATE OF ODISHA ALOK SAMAL VS	B.K.GHADEI VS	// BARANGA /89 /2019 ()
43	BLAPL/0000922/2020	STATE OF ODISHA KUDRAT ALLI VS	ARUN KUMAR BUDHIA VS	// GHAGARBEDA /01 /2020 ()
44	BLAPL/0000923/2020	STATE OF ODISHA KLHAGESWAR PUTEL @ SATYA PUTEL VS	ARUN KUMAR BUDHIA VS	// BOLANGIR SADAR /87 /2019 ()
45	BLAPL/0000924/2020	STATE OF ODISHA SOMPA FULMALI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// KENDRAPARA /06 /2020 () //

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46	BLAPL/0000925/2020	BULU @ SIDHANTA BEHERA @ SIDDHANTA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /153 /2019 () //
47	BLAPL/0000926/2020	SOMPA FULAMALI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KENDRAPARA /05 /2020 () //
48	BLAPL/0000927/2020	AKASH SETHI VS STATE OF ODISHA	UMAKANTA BARIK VS	KESINGA /214 /2019 () //
49	BLAPL/0000928/2020	SOMPA FULMALI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KENDRAPARA /07 /2020 () //
50	BLAPL/0000929/2020	CHANDRA BHAN BERMAN VS STATE OF ODISHA	P.M.PALATASINGH VS	JEYPORE TOWN /102 /2019 () //
51	CMAPL/0000093/2020	NAGENDRA KU.MOHAPATRA VS UNION OF INDIA and AN	ADV. VS	// () //
52	CMAPL/0000094/2020	JAYASHREE MUKHARJEE VS PADMANAVA MOHANTY @ PADMALAVA MOHANTY	ADV. VS	// () //
53	CMAPL/0000095/2020	SUKANTI GAHAN VS STATE OF ODISHA	ADV. VS	// () //
54	CMAPL/0000096/2020	COMMISSIONER,GST AND CENTRAL EXCISE VS M/S.ORES INDIA (P) LTD.	ADV. VS	// () //
55	CMAPL/0000097/2020	THE COMMISSIONER OF CENTRAL EXCISE VS M/S.ORES IND.P.LTD	ADV. VS	// () //
56	CMP/0000105/2020	JAGANNATH PARIDA VS PRABIRA KUMAR MANGARAJ	TANMAY MISHRA VS	// () //
57	CMP/0000106/2020	NALINI SRINIVAS PENUMALLA	PRASANTA KUMAR SAHOO	//

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		VS	VS	0
		SHALINI MAHAPATRA		//
58	CMP/0000107/2020	NALINI SRINIVAS PENUMALLA	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		SHALINI MAHAPATRA		//
59	CMP/0000108/2020	Z.JOSHEP	BIBEKANANDA BHUYAN	//
		VS	VS	0
		PAWAN KUMAR SHARMA		//
60	CONTC/0000349/2020	BIRAJANANDA DASH	PRAMODA KUMAR DASH	//
		VS	VS	0
		V.V.YADAV		//
61	CONTC/0000350/2020	JOGINDRA PAJOSHI	ADV.	//
		VS	VS	0
		ASHOK KUMAR		//
62	CONTC/0000351/2020	SUDHIR BARIK	ADV	//
		VS	VS	0
		BISWANATH MAHANTA		//
63	CONTC/0000352/2020	BASANTA KU.PRADHAN	D.N.PATTNAIK 1	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
64	CONTC/0000353/2020	MAMATA MISHRA	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
65	CONTC/0000354/2020	DILLIP KUMAR ROUT	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
66	CONTC/0000355/2020	SUBAL KUMAR NAYAK	SATYAJIT SAMAL	//
		VS	VS	0
		BISHNU PRASAD MISHRA		//
67	CONTC/0000356/2020	BHAGABAN NAYAK	SATYAJIT SAMAL	//
		VS	VS	0
		BISHNU PRASAD MISHRA		//
68	CONTC/0000357/2020	ARATI MOHANTY	SATYAJIT SAMAL	//
		VS	VS	0

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		CHITHRA ARUMUGAM		//
69	CONTC/0000358/2020	DHIRENDRA KUMAR DAS VS	SATYAJIT SAMAL VS	// 0
		BISSHNU PRASAD MISHRA		//
70	CONTC/0000359/2020	DASARATH PARIDA VS	SATYAJIT SAMAL VS	// 0
		BISHNU PRASAD MISHRA		//
71	CONTC/0000360/2020	KUNJA BIHARI BISWAL VS	SATYAJIT SAMAL VS	// 0
		BISHNU PRASAD MISHRA		//
72	CONTC/0000361/2020	JYOTSHAMAYEE PALAI VS	SATYAJIT SAMAL VS	// 0
		BISHNU PRASAD MISHRA		//
73	CONTC/0000362/2020	SAROJINI JENA VS	SATYAJIT SAMAL VS	// 0
		BISHNU PRASAD MISHRA		//
74	CONTC/0000363/2020	BIBEKANANDA PARIDA VS	P.K.BEHERA VS	// 0
		ASHOK K.K.MEENA		//
75	CONTC/0000364/2020	RAMESH CHANDRA SWAIN VS	ADV VS	// 0
		VIJAYA AMRUTA KULANGA		//
76	CONTC/0000365/2020	BAMAN CHARAN BEHERA VS	M/S.J.K.LENKA VS	// 0
		SURENDRA KUMAR		//
77	CONTC/0000366/2020	SHRADHA COLLEGE OF NURSING,ANGUL VS	K.K.SWAIN VS	// 0
		NIKUNJA DHALA		//
78	CONTC/0000367/2020	SRIDHAR JENA VS	ADV VS	// 0
		GOURI SHANKAR BHUYAN		//
79	CONTC/0000368/2020	SUDAM CHARAN SAHOO VS	ARUN KUMAR PATRA VS	// 0
		ANJAN KUMAR MANIK		//

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80	CONTC/0000369/2020	BIDYADHAR SARANGI VS SURENDRA KUMAR	ADV VS	// ()
81	CONTC/0000370/2020	DR. JAYASHREE SARANGI VS SASWAT MISHRA	ADV . VS	// ()
82	CONTC/0000371/2020	PRATAP CHANDRA MOHANTY VS TAHASILDAR, DHAMNAGAR	S.K.NAYAK(2) VS	// ()
83	CONTC/0000372/2020	PRAMOD KUMAR DASH VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// ()
84	CONTC/0000373/2020	SAROJINI TRIPATHY VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// ()
85	CRLA/0000081/2020	PRASANT SAMAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/23 /2013 ()
86	CRLA/0000082/2020	BHARAT HESSA @ DUTTU VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	BARBIL /217 /2015 ()
87	CRLA/0000083/2020	PUSPALATA MALLICK VS JULLE @ JULLU MALLICK	SUBRAT KUMAR NAYAK VS	TIHIDI /95 /2017 ()
88	CRLA/0000084/2020	DAMBARUDHARA MAHANTA VS STATE OF ODISHA	JAGANNATH KAMILA VS	CHAMPUA /122 /2019 ()
89	CRLA/0000085/2020	SAROJ KUMAR PATTNAYAK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	TELKOI /176 /2019 ()
90	CRLA/0000086/2020	PARAMESWAR NAIK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	JODA /65 /2017 ()
91	CRLA/0000087/2020	GAYADHAR JENA @ GAYA	B.S.DASPARIDA	MAHANGA /49 /2017



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		VS	VS	()
		STATE OF ODISHA		//
92	CRLA/000088/2020	GANESH GHUNIA	SWARUP KUMAR PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMA/000025/2020	CHANDU @ CHANDRAMANI NAIK	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMA/000026/2020	KUNI @ NAYANA JENA	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMA/000027/2020	BHANUMATI DASH @ BHANU DASH	SMRUTI RANJAN PATI	NANDIPADA /45 /2019
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0000287/2020	ANANDA KUMAR DALEI	B.S.DASPARIDA	UDALA /16 /2018
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0000288/2020	GITANJALI NAYAK@SAHU	AKSHAYA KUMAR NAYAK	/ /0
		VS	VS	()
		CHOLE MANDALAM INVESTMENT AND FINANCE COMPANY LTD.		//
98	CRLMC/0000289/2020	PURNA CHANDRA NAYAK	JAGANNATH KAMILA	/ /0
		VS	VS	()
		SATYANARAYAN JENA		//
99	CRLMC/0000290/2020	BRAJA KISHORE PANDA	SUSANTA KUMAR TRIPATHY	BARAMBA /198 /2017
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0000291/2020	NILAMANI PANDA	PRASANTA KUMAR PANDA	MAHILA (BERHAMPUR) /49 /2013
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0000292/2020	DHANANJAYA HANSDAH	SAMIR KUMAR MISHRA	JHARPOKHARIA /74 /2012
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0000293/2020	DHANANJAYA HANSDAH	SAMIR KUMAR MISHRA	JHARPOKHARIA /73 /2012
		VS	VS	()

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103	CRLMC/0000294/2020	STATE OF ODISHA SILU@GIRIDHARI BEHERA VS SUPRAVA SWAIN@BEHERA	C.R.DAS VS	// / /0 ()
104	CRLMC/0000295/2020	YUDHISTHIR SETHI VS STATE OF ODISHA DIPTI RANJAN PATTNAIK@NAYAK	AMIT KU.NATH VS SAMIR KUMAR MISHRA VS	// RENGALI DAM SITE /37 /2006 () // / /0 ()
105	CRLMC/0000296/2020	STATE OF ODISHA SUSANTA KHILAR VS MANI BEHERA	D.PANIGRAHI VS	// / /0 ()
106	CRLMC/0000297/2020	STATE OF ODISHA NIMAN KARAN@RAJA VS STATE OF ODISHA BHANU@BHANUMATI DAS@DASH@BHANU	SAMARENDRA MOHANTY VS SMRITI RANJAN PATI VS	// MADHUPATNA /331 /1996 () // / /0 ()
107	CRLMC/0000298/2020	STATE OF ODISHA RAJU SWAIN VS STATE OF ODISHA K.HARA PRASAD PATRO	ABHAYA KU.PARIDA VS PARSURAM DAS VS	// PIPLI /296 /2015 () // / /0 ()
108	CRLMC/0000299/2020	STATE OF ODISHA KESHABA KHILLA VS STATE OF ODISHA RATNAKAR SAMAL	NIHAR RANJAN SAHOO VS LAGNAJIT PATTNAIK VS	// MALKANGIRI /191 /2018 () // / /0 ()
109	CRLMC/0000300/2020	STATE OF ODISHA BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// SAHID NAGAR P.S. /99 /2015 () //
110	CRLMC/0000301/2020	STATE OF ODISHA		//
111	CRLMC/0000302/2020	STATE OF ODISHA		//
112	CRLMC/0000303/2020	STATE OF ODISHA		//
113	CRLMC/0000304/2020	STATE OF ODISHA		//

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114	CRLMC/0000305/2020	NIRANJAN RANA VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 0 //
115	CRLMP/0000151/2020	BISU NAIK VS STATE OF ODISHA	OMM PRAKASH SAHU VS	/ /0 0 //
116	CRLMP/0000152/2020	RAMESH CHANDRA ROUT VS STATE	AYODHYA NATH LENKA VS	/ /0 0 //
117	CRLMP/0000153/2020	SAMBHUNATH PARIDA VS STATE OF ODISHA	BASUDEV PUJARI VS	/ /0 0 //
118	CRLMP/0000154/2020	BANDANA NAYAK VS STATE OF ODISHA (VIGILANCE)	BASUDEV PUJARI VS	/ /0 0 //
119	CRLMP/0000155/2020	PRASANTA KUMAR PANDA VS STATE OF ODISHA(VIG.)	SAHASRA JYOTI NANDA VS	/ /0 0 //
120	CRLMP/0000156/2020	SUSANTA SAHU VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 0 //
121	CRLMP/0000157/2020	UMA BHOI VS STATE OF ORISSA	A.PATTANAİK VS	/ /0 0 //
122	CRLMP/0000158/2020	BRAJAKISHORE DASH VS DIRECTOR, ENFORCEMENT DIRECTORATE	ASHOK KUMAR MOHAPATRA 1 VS	/ /0 0 //
123	CRLMP/0000159/2020	SRADHANJALI DAS VS STATE OF ODISHA	R.K.ROUTRAY VS	/ /0 0 //
124	CRLMP/0000160/2020	KELUA @ JADUNATH BISWAL VS STATE OF ODISHA	S.K.NAYAK 2 VS	/ /0 0 //
125	CRLREV/0000084/2020	SAYADA SAMAR ALLI @ SAYED SAMSER ALP.R.SINGH		SPL.TASK FORCE /6 /2018

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		VS	VS	0
126	CRLREV/000085/2020	STATE OF ODISHA ABHIMANYU PRADHAN	JANMEJAYA ROY	// HANDAPA /142 /2018
		VS	VS	0
127	CRLREV/000086/2020	STATE OF ODISHA PRABHAKAR SAHOO	BRAJARAJ PRUSTY	// //0
		VS	VS	0
128	CRLREV/000087/2020	RAMESH CHANDRA SAHOO SUDARSAN DIKSHIT	V.MOHAPATRA	// //0
		VS	VS	0
129	CRLREV/000088/2020	SAGARIKA DASH ARAT BARIK	SAMARENDRA MOHANTY	// JENAPUR /119 /2017
		VS	VS	0
130	FAO/000093/2020	STATE OF ODISHA KONARK GIRLS HIGH SCHOOL	DURGESH NARAYAN RATH	// //
		VS	VS	0
131	FAO/000094/2020	STATE OF ODISHA THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	ANUSHA KUMAR	// //
		VS	VS	0
132	FAO/000095/2020	JYOTI RANJAN BISWAL LALIT LAHAJAL	M/S.N.K.SAHU	// //
		VS	VS	0
133	MACA/000054/2020	UNION OF INDIA DALI SAHU	M/S. P.C.PATTNAIK	// //
		VS	VS	0
134	MACA/000055/2020	PADMA CHARAN PRADHAN RATNAKAR PADHI	M/S. K.C.NAYAK	// //
		VS	VS	0
135	MATA/000018/2020	PRAKASH KU.PARIDA D. TRIPATI RAO	SUVASHISH PATTNAIK	// //
		VS	VS	0
136	OTAPL/000002/2020	SUNITA PRUSTY M/S.RUNGTA SONS PVT. LTD.	KARTIK KURMY	// //
		VS	VS	0

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		COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX		//
137	RSA/0000032/2020	PRAMOD KISHORE BURMA	BALARAM OJHA	//
		VS	VS	0
		SAROJ KU.JENA		//
138	RSA/0000033/2020	CHATURBHUJA BACHHA	DEVENDRA KUMAR SAHOO(1)	//
		VS	VS	0
		GIRI PATRA		//
139	RVWPET/0000054/2020	PRINCIPAL COMMISSIONER OF INCOME TAX ADV.		//
		VS	VS	0
		TATA SPONGE IRON LTD		//
140	RVWPET/0000055/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		TIKAM CHARAN SAHOO		//
141	RVWPET/0000056/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		PRAHALLAD OJHA		//
142	RVWPET/0000057/2020	STATE OF ODISHA	SR.STANDING COUNSEL	//
		VS	VS	0
		BHABANI SANKAR NANDA		//
143	RVWPET/0000058/2020	STATE OF ODISHA	SR.STANDING COUNSEL	//
		VS	VS	0
		MAKAR CHARAN SAHANI		//
144	RVWPET/0000059/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		PURUSOTTAM BEHERA		//
145	TRP(C)/0000031/2020	JHILI MALLIK	M.BALAKRISHNA	//
		VS	VS	0
		BIJAY KU.MALLIK		//
146	TRP(C)/0000032/2020	GAYATRI BAL @ MAMUNI	RAKESH KUMAR ROUTRAY	//
		VS	VS	0
		BISWABHUSAN JENA		//
147	WA/0000062/2020	CHAIRMAN, ODISHA GRAMYA BANK	TANMAY MISHRA	//
		VS	VS	0
		RAMA CH. BEHERA		//

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148	WA/0000063/2020	UNION OF INDIA VS SANTOSH KUMAR SWAIN	MR.A.K.BOSE ((A.S.G.I.)(O.H.C.) VS	// 0 //
149	WP(C)/0003651/2020	MUKTI RANJAN DASH VS STATE OF ODISHA	M/S.SAROJ KUMAR DASH VS	// 0 //
150	WP(C)/0003652/2020	RASANANDA SAHU VS STATE OF ODISHA	M/S.SAROJ KU.DASH VS	// 0 //
151	WP(C)/0003653/2020	SURYAMANI PRADHAN VS STATE OF ODISHA	M/S.SAROJ KU.DASH VS	// 0 //
152	WP(C)/0003654/2020	DR.ANSHMAN MISHRA VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
153	WP(C)/0003655/2020	SRIDHAR SAHOO VS THE COLLECTOR, JAJPUR	BISWA PRAKASH DHAL VS	// 0 //
154	WP(C)/0003656/2020	ARUN KU.DUTTA VS STATE OF ODISHA	M/S.SOUMYA MISHRA VS	// 0 //
155	WP(C)/0003657/2020	PARIKSHITA SAHOO VS THE COLLECTOR, JAJPUR	BISWA PRAKASH DHAL VS	// 0 //
156	WP(C)/0003658/2020	SUSANTA PARIDA VS SURESH CHANDRA CHOUDHURY	M/S.BISWAMBAR MOHANTY VS	// 0 //
157	WP(C)/0003659/2020	SANKET KUMAR MISHRA VS REGIONAL MANAGER.RESERVE BANK OF INDIA	M/S.RAMAKANTA DAS VS	// 0 //
158	WP(C)/0003660/2020	SUKANTI MAHANTA VS STATE OF ODISHA	M/S.SUSANTA KUMAR ROUT VS	// 0 //
159	WP(C)/0003661/2020	SEVEN HILLS ESTATES FLAT OWNERS ASSOCIATION	MR.SOBHANKAR ROUT	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0003662/2020	BENUDHAR GIRI	M/S.A.P.BOSE	//
		VS	VS	0
		STATE OF ORISSA		//
161	WP(C)/0003663/2020	RAMA CHANDRA PADHI	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
162	WP(C)/0003664/2020	GEETANJALI BADHAI	M/S.AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0003665/2020	CHUNARI MUNDA	M/S.AMIT PRASAD BOSE	//
		VS	VS	0
		SUB-COLLECTOR, CHAMPUA		//
164	WP(C)/0003666/2020	MOHAN PATEL	M/S.P.R.PATNAIK	//
		VS	VS	0
		D.E.O.-CUM-AO,BOLANGIR		//
165	WP(C)/0003667/2020	PRATIVA MOHANTY	M/S.PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0003668/2020	PADMABATI BEHERA	M/S.VIVEKANAND JENA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0003669/2020	M/S.JINDAL INDIA THERMAL POWER LTD.	M/S.ASHIT KUMAR DASH	//
		VS	VS	0
		THE DIRECTOR OF INDUSTRIES-CUM-CHAIRMAN	M/S.GOURIMOHAN RATH, A.P.RATH, S.JENA	//
168	WP(C)/0003670/2020	ACHYUTANANDA SWAIN	M/S.ANTARYAMI SWAIN	//
		VS	VS	0
		COLLECTOR CUTTACK		//
169	WP(C)/0003671/2020	M/S.ATLAS PVC PIPES LTD.	DEBAKANT MOHANTY	//
		VS	VS	0
		CHIEF MANAGER, BANK OF BARODA		//
170	WP(C)/0003672/2020	SURYA NARAYAN ROUT	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0

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171	WP(C)/0003673/2020	THE STATE OF ODISHA PRINCIPAL IN CHARGE, KISHORE PALLAI SCIENCE COLLEGE	ENCANADEB.DAS	// // 0
172	WP(C)/0003674/2020	STATE OF ODISHA JYOSTNARANI SETHY	SUBASH CHANDRA PUSPALAKA	// // 0
173	WP(C)/0003675/2020	THE STATE OF ODISHA M/S. ATMAN SANIFITTINGS PVT. LTD.	DEBAKANT MOHANTY	// // 0
174	WP(C)/0003676/2020	THE CHIEF MANAGER, BANK OF BARODA SANGRAM KESHAREE PATI	M/S.P.K.PATTANAYAK	// // 0
175	WP(C)/0003677/2020	STATE OF ODISHA KALANDI GEDI	M/S.NIRMAL RANJAN ROUTRAY	// // 0
176	WP(C)/0003678/2020	UNION OF INDIA PATITAPABAN DUTTA DASH	M/S.B.S.TRIPATHY (1)	// // 0
177	WP(C)/0003679/2020	STATE OF ODISHA ALAKA RANI DEBATA	PRAFULLA KUMAR RATH	// // 0
178	WP(C)/0003680/2020	STATE OF ODISHA KAILASH CHANDRA SAHOO	M/S.JYOTI PRAKASH TRIPATHY	// // 0
179	WP(C)/0003681/2020	THE STATE SUBRAT KUMAR PATTNAIK	M/S.R.P.DALAI	// // 0
180	WP(C)/0003682/2020	DEPUTY REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL SAGARIKA MOHANTY	M/S.R.P.DALAI	// // 0
181	WP(C)/0003683/2020	DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL DIPTI RANJAN NAYAK	M/S.R.P.DALAI	// // 0
		DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL		//



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182	WP(C)/0003684/2020	PRAMILA SAHOO VS COMMISSIONER-CUM-SECRETARY,S AND ME DEPT.	M/S.TAPAN KUMAR BISWAL VS	// 0 //
183	WP(C)/0003685/2020	RAMA CHANDRA SINGH VS TAHASILDAR DERABISH	M/S.SUBRATA MISHRA VS	// 0 //
184	WP(C)/0003686/2020	JAGABANDHU BARIK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
185	WP(C)/0003687/2020	ANANTA KUMAR SINGH VS TAHASILDSAR DERABISH	SUBRATA MISHRA VS	// 0 //
186	WP(C)/0003688/2020	UJALABATI RAHA VS STATE OF ODISHA	M/S.S.K.JOSHI VS	// 0 //
187	WP(C)/0003689/2020	SWARNAKANTI SAHU VS STATE OF ODISHA	M/S.BAIJAYANTI MOHANTY VS	// 0 //
188	WP(C)/0003690/2020	RANJAN MAHARATHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
189	WP(C)/0003691/2020	KEDAR MARTHA @ KEDAR MAHARATHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
190	WP(C)/0003692/2020	BRAJA NARAYAN MOHAPATRA VS STATE OF ODISHA	M/S.DINESH KU.PANDA VS	// 0 //
191	WP(C)/0003693/2020	SHYAM SUNDAR GIRI VS STATE OF ODISHA	M/S.SUBHRANSU BHUSAN MOHANTY VS	// 0 //
192	WP(C)/0003694/2020	PRASANTA KUMAR MOHANTY VS THE MANAGEMENT OF DIRECTORATE OF PRINTING STATIONARY AND PUBLICATION	M/S.SACHIDANANDA SAHOO VS	// 0 //
193	WP(C)/0003695/2020	K.JAYA ACHARY	SUBHRANSU BHUSAN MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0003696/2020	BIJAY KUMAR BAL	M/S.SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0003697/2020	DIVYA RANJAN GUIN	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0003698/2020	LADU KISORE SAMANTARAY	M/S.NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0003699/2020	DHOBA BEHERA	M/S.NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0003700/2020	PRASAD KUMAR SWAIN	M/S.SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0003701/2020	BHABAGRAHI PANDA	M/S.SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0003702/2020	RABIRATNA NAIK	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0003703/2020	ASHOK KUMAR SAHOO	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0003704/2020	CHANDRAMANI SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0003705/2020	PARTHASARATHI DAS	M/S.SACHIDANANDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0003706/2020	SUBHASHMITA PRADHAN	SAMEER KUMAR DAS	//
		VS	VS	0

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205	WP(C)/0003707/2020	STATE OF ODISHA PRADYUMNA KUMAR PARIDA VS	M/S. SACHIDANANDA SAHOO VS	// // 0
206	WP(C)/0003708/2020	STATE OF ODISHA MANORANJAN JENA VS	SAMEER KUMAR DAS VS	// // 0
207	WP(C)/0003709/2020	STATE OF ODISHA LOKANATH SWAIN VS	M/S.MANOJ KUMAR MOHANTY VS	// // 0
208	WP(C)/0003710/2020	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	M/S. SACHIDANANDA SAHOO VS	// // 0
209	WP(C)/0003711/2020	STATE OF ODISHA SASALANCHHAN ACHARYA VS	M/S.DEVI PRASAD DASH VS	// // 0
210	WP(C)/0003712/2020	STATE OF ODISHA MD.MOZAMIL KHAN VS	SHASHI BHUSAN JENA VS	// // 0
211	WP(C)/0003713/2020	STATE OF ODISHA MANDARADHAR DEHURY VS	M/S.PRADEEP KU.PANDA VS	// // 0
212	WP(C)/0003714/2020	ELECTION OFFICER CUM BDO, ANGUL TABREJ GOLAM KHAN VS	M/S.PRADEEP KUMAR DAS VS	// // 0
213	WP(C)/0003715/2020	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. PRAMOD KUMAR MALL VS	M/S.PRASANTA KUMAR SAHOO VS	// // 0
214	WP(C)/0003716/2020	STATE OF ODISHA SATYA PRAKASH SAMAL VS	M/S.B.B.ROUTRAY VS	// // 0
215	WP(C)/0003717/2020	COLLECTOR, KENDRAPARA GAJANAN NAYAK VS	M/S.J.K.KHUNTIA VS	// // 0
		VICE-CHAIRMAN, BDA		//

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216	WP(C)/0003718/2020	BIKASH KUMAR PATRA VS UNION OF INDIA	M/S.SAMEER KUMAR DAS VS	// 0 //
217	WP(C)/0003719/2020	ASHOK KU.BEHERA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
218	WP(C)/0003720/2020	HARISH CHANDRA BHOI VS CHIEF EXECUTIVE OFFICER, CESU	M/S.A.K.BARAL VS	// 0 //
219	WP(C)/0003721/2020	SARAT CHANDRA SAHU VS STATE OF ODISHA	M/S.PRASANTA KUMAR PANDA VS	// 0 //
220	WP(C)/0003722/2020	SHYAM SUNDAR BEHERA VS STATE OF ORISSA	M/S.RAJIV KU.MAHANTA VS	// 0 //
221	WP(C)/0003723/2020	PABITRA KUMAR SAHOO VS STATE OF ORISSA	M/S.PANCHANAN SAHOO VS	// 0 //
222	WP(C)/0003724/2020	PADMA KUMAR DANGRI VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
223	WP(C)/0003725/2020	NIDRA KHAMARI VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
224	WP(C)/0003726/2020	MANJUBALA PRADHAN VS STATE OF ODISHA	M/S.B.S.DASPANDA VS	// 0 //
225	WP(C)/0003727/2020	DEBARAJ MEHER VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYANN PATNAIK VS	// 0 //
226	WP(C)/0003728/2020	AMULYA KUMAR BEHERA VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
227	WP(C)/0003729/2020	NARAYAN PADHAN	M/S.NIRANJAN PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0003730/2020	SOHAG NAYAN PATEL	M/S. DAMODAR PATI	//
		VS	VS	0
		ROURKELA DEVELOPMENT AUTHORITY, UEDITNAGAR		//
229	WP(C)/0003731/2020	LAXMIDHAR DAS	M/S.BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0003732/2020	AJIT KUMAR SAHOO	TANMAY MISHRA	//
		VS	VS	0
		DEPUTY GENERAL MANAGER, HPPCL		//
231	WP(C)/0003733/2020	CHITRA SAMANTA	M/S.SUNIL KUMAR PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
232	WP(C)/0003734/2020	SRIKAR MAJHI	M/S.AMAR KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0003735/2020	MINAKSHI MISHRA	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
234	WP(C)/0003736/2020	BHABAGRAHI BEHERA	M/S.DEBARANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0003737/2020	RAJESH KUMAR GUPTA	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
236	WP(C)/0003738/2020	KAMALA KANTA BEHERA	M/S. GOPAL PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0003739/2020	SIBA PRASAD BEHERA	M/S.ASHOK KUMAR MOHANTY	//
		VS	VS	0
		THE SECRETARY AND COMMISSIONER, REVENUE DEPT.		//
238	WP(C)/0003740/2020	DILLIP KUMAR DAS	M/S.GOPAL PRASAD JENA	//
		VS	VS	0

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239	WP(C)/0003741/2020	CHAIRMAN CUM MANAGING DIRECTOR SURESH CHANDRA PATI VS	ASHOK KUMAR MOHANTY VS	// // 0
240	WP(C)/0003742/2020	THE SECRETARY AND COMMISSIONER, REVENUE DEPT. SUBRAT KUMAR SINGHA VS	M/S.PRAVASH CH.JENA VS	// // 0
241	WP(C)/0003743/2020	STATE OF ODISHA JAGANNATH PRASAD NANDA VS	M/S.SIDHARTH PRADSAD DAS VS	// // 0
242	WP(C)/0003744/2020	STATE OF ORISSA SURESH CHANDRA SAHOO VS	M/S.L.K.MOHANTY VS	// // 0
243	WP(C)/0003745/2020	STATE OF ODISHA ROURKELA SENIOR B.SC. NURSINGH COLLEGE VS	JITENDRA KUMAR DIGAL VS	// // 0
244	WP(C)/0003746/2020	STATE OF ORISSA M/S.GANNON AND DUNKERLEY CO.LTD. VS	M/S.BIBHU PRASAD DAS VS	// // 0
245	WP(C)/0003747/2020	DIVISIONAL RAILWAY MANAGER EAST COAST RAILWAY MAA BAUTI ANM TRAINING SCHOOL VS	JITENDRA KUMAR DIGAL VS	// // 0
246	WP(C)/0003748/2020	STATE OF ORISSA S.B.M. NIRMAAN CONSTRUCTION PVT.LTD VS	M/S.BIBHU PRASAD DAS VS	// // 0
247	WP(C)/0003749/2020	STATE OF ODISHA M/S.ADIVASI COLLEGE VS	M/S.DEBI PRASAD DHALSAMANTA VS	// // 0
248	WP(C)/0003750/2020	CENTRAL BOARD OF TRUSTEES SUKADEV TULA VS	M/S.BISWARANJAN MOHAPATRA VS	// // 0
249	WP(C)/0003751/2020	STATE OF ODISHA SUKADEV TULA VS	M/S.BISWARANJAN MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0003752/2020	BISHNU DALEI VS THE COLLECTOR JAGATSINGHPUR	M/S.N.BISWAL VS	// 0 //
251	WP(C)/0003753/2020	PRAVASH KUMAR SAHU VS STATE OF ODISHA	M/S.DEBI PRASAD DHALSAMANTA VS	// 0 //
252	WP(C)/0003754/2020	HRUDANANDA PATRA VS STATE OF ODISHA	M/S.PRABIR KUMAR RAY VS	// 0 //
253	WP(C)/0003755/2020	ANSU ROY VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
254	WP(C)/0003756/2020	SWATI SWAGATIKA NAYAK VS CHAIRMAN COUNCIL OF HIGHER SECONDARY EDUCATION	M/S.J.R.KHUNTIA VS	// 0 //
255	WP(C)/0003757/2020	MANABHANJAN TRIPATHY VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
256	WP(C)/0003758/2020	ASHOK KUMAR DHAL VS STATE OF ODISHA	M/S.N.SAHANI VS	// 0 //
257	WP(C)/0003759/2020	PRAMOD CHANDRA BEHERA VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
258	WP(C)/0003760/2020	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	M/S.BIBHUTI BHUSAN MISHRA (2) VS	// 0 //
259	WP(C)/0003761/2020	ASHOK KUMAR DHAL VS STATE OF ODISHA	M/S.N.SAHANI VS	// 0 //
260	WP(C)/0003762/2020	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	M/S.BIBHUTI BHUSAN MISHRA (2) VS	// 0 //
261	WP(C)/0003763/2020	M/S.BALASORE ALLOYS LIMITED	M/S.DURGA PRASAD NANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0003764/2020	SUKUMARI SHAW	M/S.GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0003765/2020	CHANDRAMANI BEHERA	M/S.MANOJ KUMAR PATI	//
		VS	VS	0
		DEPUTY REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL		//
264	WP(C)/0003766/2020	PARESH KUMAR SAHOO	M/S.S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0003767/2020	SHAILAZE DORA	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0003768/2020	AKSHYA MISHRA	M/S.DAMODAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0003769/2020	UNITED INDIA INSURANCE COMPANY LTD	M/S. MAHITOSH SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0003770/2020	CHAKRADHAR MALLICK	M/S.S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0003771/2020	PRATAP KUMAR NAYAK	MANAS RANJAN DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0003772/2020	PARESH KUMAR SAHOO	M/S.S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0003773/2020	RAMESH CHANDRA BARIK	MANAS RANJAN DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0003774/2020	PRIYARANJAN MAHALA	AJIT KUMAR TRIPATHY	//
		VS	VS	0



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273	WP(C)/0003775/2020	SUB COLLECTOR, JAJPUR SUDHIR RANJAN PRADHAN VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// // 0 //
274	WP(C)/0003776/2020	PRATAP KUMAR SA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
275	WP(C)/0003777/2020	PARESH KUMAR SAHOO VS STATE OF ODISHA	M/S.S.K.SANGANERIA VS	// 0 //
276	WP(C)/0003778/2020	SIBARANJAN PATRA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
277	WP(C)/0003779/2020	SANATAN DALEI VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
278	WP(C)/0003780/2020	KUMAR CHARAN MOHANTY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
279	WP(C)/0003781/2020	JANARDAN NAIK VS JAYBALAJI JYOTI STEELS	M/S.N.SAHANI VS	// 0 //
280	WP(C)/0003782/2020	SUNIL KUMAR KALO VS JAYBALAJI JYOTI STEELS	M/S.N.SAHANI VS	// 0 //
281	WP(C)/0003783/2020	BINOD BIHARI SWAIN VS STATE OF ODISHA	M/S. RABINARAYAN NAYAK VS	// 0 //
282	WP(C)/0003784/2020	SISIR KUMAR SAHOO VS MANAGEMENT OF PARADIP PORT TRUST	K.K.SWAIN VS	// 0 //
283	WP(C)/0003785/2020	SIBANI DAS VS RESERVE BANK OF INDIA	M/S.SURYAKANTA DWIBEDI VS	// 0 //

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284	WP(C)/0003786/2020	M/S.RELAX HOSPITAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
285	WP(C)/0003787/2020	MANORANJAN BARIK VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// 0 //
286	WP(C)/0003788/2020	JYOSTNARANI DAS VS SATYABRATA DASH	M/S.MD.RIAZ VS	// 0 //
287	WP(C)/0003789/2020	MAHENDRA DAS VS STATE OF ODISHA	M/S.AMIT PRASAD BOSE VS	// 0 //
288	WP(C)/0003790/2020	ARAKHITA CHANDRA SAMANTA VS STATE OF ODISHA	M/S.JYOTIRMAYA GUPTA VS	// 0 //
289	WP(C)/0003791/2020	PURNA CHANDRA MAHALIK VS STATE OF ODISHA	M/S.AMIT PRASAD BOSE VS	// 0 //
290	WP(C)/0003792/2020	KRUSHNA CHANDRA CHHENDUAL VS STATE OF ODISHA	M/S.P.C.MISHRA VS	// 0 //
291	WP(C)/0003793/2020	SANTOSH MAHALIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
292	WP(C)/0003794/2020	PHOTOGRAPHIC ASSOCIATION OF ODISHA VS STATE OF ODISHA	KSHIRODA KUMAR ROUT VS	// 0 //
293	WP(C)/0003795/2020	BADRI NARAYAN MISHRA VS STATE OF ODISHA	M/S.UMESH CHANDRA PATNAIK VS	// 0 //
294	WP(C)/0003796/2020	KRISHNA CHANDRA MISHRA VS CHAIRMAN CUM MANAGING DIRECTOR	M/S. G.P.JENA VS	// 0 //
295	WP(C)/0003797/2020	MURALI PRADHAN	M/S.H.M. DHAL	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0003798/2020	GUPTESWAR NAIK	M/S.RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0003799/2020	DR.ETISHREE SATPATHY	SAMBIT SAMAL	//
		VS	VS	0
		KIIT AND KISS UNIVERSITY, BBSR		//
298	WP(C)/0003800/2020	DR.MITALI MONALISA JENA @ SAMAL	M/S.SAMBIT SAMAL	//
		VS	VS	0
		KIIT AND KISS UNIVERSITY, BBSR		//
299	WP(C)/0003801/2020	PRAFULLA PRADHAN	M/S. H.M.DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0003802/2020	UNION OF INDIA	M/S.ANUP KUMAR BOSE (ASGI)	//
		VS	VS	0
		PRASHANTA KUMAR PRADHAN		//
301	WP(C)/0003803/2020	ANUP KUMAR KAYAL	B.S.DASPARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0003804/2020	UNION OF INDIA	M/S.ANUP KUMAR BOSE (ASGI)	//
		VS	VS	0
		KABULA SWAIN		//
303	WP(C)/0003805/2020	SAMIR KUMAR MULIA	M/S. BIDHUBHUSAN NAYAK	//
		VS	VS	0
		THE CHAIRMAN ORISSA PUBLIC SERVICE COMMISSION		//
304	WP(C)/0003806/2020	UNION OF INDIA	M/S.ANUP KUMAR BOSE (ASGI)	//
		VS	VS	0
		TRILOCHANA SETHI		//
305	WP(C)/0003807/2020	SANTOSH KUMAR RANA	M/S.SUKANTA KU.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0003808/2020	SIBAJI PATEL	M/S.ADITYA KUMAR MOHAPATRA	//
		VS	VS	0

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307	WP(C)/0003809/2020	DEPUTY DIRECTOR OF MINES GOKULANANDA ROUT VS	M/S.PRASHANTA KUMAR NAYAK VS	// // 0
308	WP(C)/0003810/2020	ODISHA FOREST DEVELOPMENT CORPORATION THD S.D.O.(COMMERCE) CESU VS	MR. S.C.DASH VS	// // 0
309	WP(C)/0003811/2020	SAROJ GUPTA SUBASH KUMAR BHOI VS	M/S.PRASHANTA KUMAR NAYAK VS	// // 0
310	WP(C)/0003812/2020	ODISHA FOREST DEVELOPMENT CORPORATION LTD. PRADEEPTA KUMAR BEHERA VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
311	WP(C)/0003813/2020	DEPUTY DIRECTOR OF MINES MAA NAGESWARI SEBASHRAM VS	M/S.SAILESH DAS VS	// // 0
312	WP(C)/0003814/2020	STATE OF ODISHA SUBASH KUMAR BHOI VS	M/S.PRASHANTA KUMAR NAYAK VS	// // 0
313	WP(C)/0003815/2020	ODISHA FOREST DEVELOPMENT CORPORATION LTD. BANDHUU GOCHHAYAT VS	M/S.M.K.MOHANTY 2 VS	// // 0
314	WP(C)/0003816/2020	STATE OF ORISSA DEBENDRA KUMAR SAHOO VS	M/S.AYUSHMAN MOHANTA VS	// // 0
315	WP(C)/0003817/2020	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
316	WP(C)/0003818/2020	DEPUTY DIRECTOR OF MINES SADANANDA SETHA VS	M.K.MOHANTY 2 VS	// // 0
317	WP(C)/0003819/2020	STATE OF ORISSA JUDHISTHIR SUNA VS	M/S.B.MOHAPATRA VS	// // 0
		COLLECTOR, BARGARH		//

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318	WP(C)/0003820/2020	PRADEEPTA KUMAR BEHERA VS DEPUTY DIRECTOR OF MINES	M/S.ADITYA KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0003821/2020	AJIT KUMAR BEHERA VS STATE OF ODISHA	M/S.B.K.NAYAK (1) VS	// 0 //
320	WP(C)/0003822/2020	RAJKISHOR SINGH VS STATE OF ODISHA	M/S.SAMARENDRA MOHANTY VS	// 0 //
321	WP(C)/0003823/2020	ARYA JYOTI MISHRA VS REGISTRAR OF COOPERATIVE SOCIETIES	M/S.SHAKTI DATTA TRIPATHY VS	// 0 //
322	WP(C)/0003824/2020	BAISHNAB CHARAN BARAL VS STATE OF ORISSA	M/S.H.N.MOHAPATRA VS	// 0 //
323	WP(C)/0003825/2020	SANJAY PRASHANT VS DEPUTY DIRECTOR OF MINES	M/S.ADITYA KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0003826/2020	BUDUNATH NAG VS SECRETARY GOVT.OF ORISSA	M/S.PRASANTA KUMAR SAHOO VS	// 0 //
325	WP(C)/0003827/2020	DRUBANANDA PRADHAN VS DEPUTY DIRECTOR OF MINES	M/S.ADITYA KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0003828/2020	AJAY KUMAR DALBEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
327	WP(C)/0003829/2020	NARENDRANATH JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
328	WP(C)/0003830/2020	JATADHARI NAYAK VS A.O.,ODISHA GRAMYA BANK	M/S.ALEKHA CHANDRA MOHANTY VS	// 0 //
329	WP(C)/0003831/2020	SIBAJI PATEL	M/S.ADITYA KUMAR MOHAPATRA	//

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		VS	VS	0
		DEPUTY DIRECTOR OF MINES		//
330	WP(C)/0003832/2020	SARAT KUMAR NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0003833/2020	BASANTA KUMAR JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0003834/2020	ORISSA ENGINEERING COLLEGE	M/S.ASWINI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0003835/2020	DURGA PRASAD DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0003836/2020	DILLIP KUMAR PARIDA	M/S. P.K.PANDA-3	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0003837/2020	RAJKISHORE POTHAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0003838/2020	MANOJA KUMAR SWAIN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0003839/2020	JAMIDAR PALEI	M/S.RABINDRA NATH PRUSTY	//
		VS	VS	0
		ODISHA GRAMYA BANK		//
338	WP(C)/0003840/2020	KRUTIBAS SAMANTARAY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0003841/2020	PRADIP KUMAR PATNAIK	M/S.SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
340	WP(C)/0003842/2020	KANHU CHARAN PANIGRAHI	M/S.SATYAJIT SAMAL	//
		VS	VS	0

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341	WP(C)/0003843/2020	STATE OF ORISSA MALLI DEI VS	SATYAJIT SAMAL VS	// // 0
342	WP(C)/0003844/2020	STATE OF ORISSA SUBASH CHANDRA NAYAK @ NAIK VS	M/S.PRASANTA KU.SAHOO VS	// // 0
343	WP(C)/0003845/2020	STATE OF ODISHA BHARAT CHANDRA BEHERA VS	M/S.S.K.NAYAK 2 VS	// // 0
344	WP(C)/0003846/2020	STATE OF ODISHA BIJAYA CHANDRA SWAIN VS	SATYAJIT SAMAL VS	// // 0
345	WP(C)/0003847/2020	STATE OF ORISSA RADHAMOHAN BISOYI VS	SATYAJIT SAMAL VS	// // 0
346	WP(C)/0003848/2020	STATE OF ORISSA KUMAR BHATRA VS	M/S. PRASANTA KUMAR SAHOO VS	// // 0
347	WP(C)/0003849/2020	STATE OF ODISHA BHABASINDHU SAHU VS	M/S.MAHENDRA KU.MOHAPATRO VS	// // 0
348	WP(C)/0003850/2020	STATE OF ODISHA ARUN KUMAR PUJARI VS	M/S.SUMANTA KUMAR NAYAK VS	// // 0
349	WP(C)/0003851/2020	STATE OF ORISSA BASANT KUMAR PALAI VS	M/S.GOPAL KRUSHNA MOHANTY VS	// // 0
350	WP(C)/0003852/2020	STATE OF ODISHA KISHORA KHATOON VS	M/S.M.A.ALI VS	// // 0
351	WP(C)/0003853/2020	STATE OF ODISHA SUJIT RANJAN SHARMA VS THE REGISTRAR	M/S.DEBASIS TRIPATHY VS	// // 0 //

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352	WP(C)/0003854/2020	NIKHILA ODISHA BIDYUT SRAMIKA MAHASANJIB MOUMYA MISHRA VS STATE OF ODISHA	VS	// () //
353	ABLAPL/0001441/2020	SATYAJEET MOHAPATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	MAHILA P.S. BUXIBAZAR /07 /2020 () //
354	ABLAPL/0001442/2020	JYOTI RANJAN BEHERA VS STATE OF ODISHA	SAMBIT SAMAL VS	//0 () //
355	ABLAPL/0001443/2020	BABI @ BINAPANI SAHOO VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR SADAR /12 /2020 () //
356	ABLAPL/0001444/2020	FAKIR MOHAN SAHU VS STATE OF ODISHA	DIGAMBAR SETHI VS	HARICHANDANPUR /151 /2019 () //
357	ABLAPL/0001445/2020	DILLIP SAMAL VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIMAPADA /245 /2019 () //
358	ABLAPL/0001446/2020	RAJESH ROUT VS STATE OF ODISHA	KARUNAKAR GAYA VS	CHANDRASEKHARPUR /526 /2019 () //
359	ABLAPL/0001447/2020	DIGBAL BEHERA VS STATE OF ODISHA	S.K.JOSHI VS	KANTABANJI /203 /2019 () //
360	ABLAPL/0001448/2020	DIGAL BEHERA VS STATE OF ODISHA	S.K.JOSHI VS	KANTABANJI /204 /2019 () //
361	ABLAPL/0001449/2020	CHHABI @ SABITA JENA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	JAJPUR SADAR /260 /2019 () //
362	ABLAPL/0001450/2020	PRADHAN PURTY VS STATE OF ODISHA	RAJENDRA N.ROUT VS	UDALA /77 /2019 () //
363	ABLAPL/0001451/2020	PITAMBAR MAHAPATRA	SUBASH CHANDRA DAS	KHANTAPADA /01 /2020



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		VS	VS	()
364	ABLAPL/0001452/2020	STATE OF ODISHA DEBARAJ BADAJENA	K.C.RAJGURU MOHAPATRA	// / /0
		VS	VS	()
365	ABLAPL/0001453/2020	STATE OF ODISHA LAXMIPRIYA SETHI	RITURANJAN CHHOTARAY	// SARANAKUL /71 /2019
		VS	VS	()
366	ABLAPL/0001454/2020	STATE OF ODISHA RABINDRA MALIK	SATYA NARAYAN MISHRA-4	// TIHIDI /35 /2018
		VS	VS	()
367	ABLAPL/0001455/2020	STATE OF ODISHA BABULA GHADAI	SATYA NARAYAN MISHRA-4	// NAIKANI-DIHI /13 /2020
		VS	VS	()
368	ABLAPL/0001456/2020	STATE OF ODISHA JHUMALATA SWAIN	MANOJ KUMAR MOHANTY-2	// KAKATAPUR /95 /2017
		VS	VS	()
369	ABLAPL/0001457/2020	STATE OF ODISHA SANKET MAJHI	RAJIV KUMAR MAHANTA	// TIRING /04 /2020
		VS	VS	()
370	ABLAPL/0001458/2020	STATE OF ODISHA HIMANSHU VUSAN SAHOO	SAMEER KUMAR DAS	// BHADRAK RURAL /38 /2020
		VS	VS	()
371	ABLAPL/0001459/2020	STATE OF ODISHA AMAR @ AMARA BHUYAN	BIDYADHAR PRADHAN	// KHALLIKOTE /23 /2020
		VS	VS	()
372	ABLAPL/0001460/2020	STATE OF ODISHA KATHIA @ PRAVAKAR JENA	PRADEEP KUMAR DAS	// BHADRAK RURAL /6 /2020
		VS	VS	()
373	ABLAPL/0001461/2020	STATE OF ODISHA DILLIP KUMAR SAHOO	B.K.SAHOO	// ODAGAON /144 /2019
		VS	VS	()
374	ABLAPL/0001462/2020	STATE OF ODISHA PANCHANAN PRADHAN	SUSANTA KUMAR TRIPATHY	// BARAMBA /12 /2020
		VS	VS	()

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375	ABLAPL/0001463/2020	STATE OF ODISHA SAMBIT KUMAR MUDULI VS	JAJATI KISHORE MOHANTY VS	// KHANDAGIRI P.S. /46 /2020 ()
376	ABLAPL/0001464/2020	STATE OF ODISHA SUKANTA KUMAR BHANJA VS	DEBASNAN DAS VS	// CUTTACK SADAR /57 /2020 ()
377	ABLAPL/0001465/2020	STATE OF ODISHA JAGANNATH MEHER VS	SARAT KUMAR JENA VS	// BARGARH /581 /2019 ()
378	ABLAPL/0001466/2020	STATE OF ODISHA ANIRUDHA SAHOO VS	PUSPAMITRA MOHAPATRA VS	// PARADEEP /228 /2019 ()
379	ABLAPL/0001467/2020	STATE OF ODISHA AMIYA DASH @ AMIYA KUMAR DAS VS	SMRUTI RANJAN MOHAPATRA VS	// RASOL /109 /2019 ()
380	ABLAPL/0001468/2020	STATE OF ODISHA PRADIP KUMAR SUTAR VS	ABHIJIT DAS VS	// AUL /214 /2019 ()
381	ABLAPL/0001469/2020	STATE OF ODISHA ANIRUDHA SAHOO VS	PUSPAMITRA MOHAPATRA VS	// PARADEEP /227 /2019 ()
382	ABLAPL/0001470/2020	STATE OF ODISHA EPARI SIMADRI VS	P.K.DAS VS	// GOLANTHARA (BERHAMPUR) /25 /2020 ()
383	ABLAPL/0001471/2020	STATE OF ODISHA PRAVASINI PRADHAN VS	BISWAJIT MOHAPATRA VS	// NILGIRI /11 /2020 ()
384	ABLAPL/0001472/2020	STATE OF ODISHA KALANDI MOHARANA VS	PARTHA MUKHERJI VS	// BALANGA /178 /2019 ()
385	ABLAPL/0001473/2020	STATE OF ODISHA BIDYA @ BIDYADHAR SAGARIA VS STATE OF ODISHA	SITI KANT MISHRA VS	// KOMNA PS /313 /2017 () //

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386	ABLAPL/0001474/2020	GYANANDRA KU. MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	CUTTACK SADAR /57 /2020 () //
387	ABLAPL/0001475/2020	AKASH KANDHER VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	barpalli /18 /2020 () //
388	ABLAPL/0001476/2020	UDHAVA BHOI VS STATE OF ODISHA	NARAYAN BEURA VS	BANKI /281 /2019 () //
389	ABLAPL/0001477/2020	RAMA SETHI VS STATE OF ODISHA	N.SAHANI VS	TANGI (KHURDA) /23 /2020 () //
390	ABLAPL/0001478/2020	SARITA SETHI VS STATE OF ODISHA(VIG.)	PRAMOD KUMAR MISHRA VS	SAMBALPUR VIGILANCE /71 /2019 () //
391	ABLAPL/0001479/2020	BASA MAJHI @ BASU MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA SADAR /208 /2016 () //
392	ABLAPL/0001480/2020	SUSA @ SUSANTA MALLICK VS STATE OF ODISHA	R.K.SUTAR VS	PATTAMUNDAI /135 /2017 () //
393	ABLAPL/0001481/2020	CHANDAN MALIK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	NAIKANI-DIHI /126 /2017 () //
394	ABLAPL/0001482/2020	DINESH MOHAPATRA @ DONESH MOHAPATRA VS STATE OF ODISHA	DEBENDRA KU DHAR VS	DHENKANAL TOWN /4 /2020 () //
395	ABLAPL/0001483/2020	PURNA CHANDRA SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /25 /2020 () //
396	ABLAPL/0001484/2020	AJAY GAYA @ AJAY KUMAR GAYA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	INFOCITY PS /275 /2019 () //
397	ABLAPL/0001485/2020	AKASH BIBHAR @ BANKU	SIDHESWAR MOHANTY	JHARSUGUDA /14 /2020

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0001486/2020	MANAS SAMAL	BIDYALOK MOHAPATRA	TALCHER TOWN /339 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0001487/2020	SUDESNA BEHERA	ASWINI KUMAR KARMI	HANDAPA /222 /2019
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001488/2020	ANU MOHAMMAD @ ANUAR @ ANWAR MOHAMMAD	R.N.MOHANTY	JATNI P.S. /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001489/2020	HALIMA KHATUN	DHIRENDRA KUMAR MOHAPATRA	TAISARA /79 /2013
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001490/2020	SAITA @ SATYA NAIK	DEBASIS MISHRA	PATNA /213 /2019
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0001491/2020	KRISHNA KOLLAR	R.N.MOHANTY	UMERKOTE /132 /2019
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001492/2020	AMARBAR BISWAL @ BIJAY	BIDYALOK MOHAPATRA	TALCHER TOWN /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001493/2020	SAROJ @ SAROJ KUMAR NIAL	SITI KANT MISHRA	KOMNA PS /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0001494/2020	SHYAM SUNDAR PADHI	SUSANTA KUMAR PRADHAN	BHAWANIPATNA TOWN /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0001495/2020	LOCHANA MOHAPATRA	DEEPAK PANDA	BRAHMAGIRI /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0001496/2020	S.RAMESH KUMAR	SUBHASHIS MISHRA	MARINE PS AT ARJIPALLI /21 /2019
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0001497/2020	STATE OF ODISHA HARABANDHU JENA @ HARA VS	B.B.ROUTRAY VS	// BALIAPAL /19 /2020 ()
410	ABLAPL/0001498/2020	STATE OF ODISHA ASHOK DIP VS	SARAT KUMAR JENA VS	// BARGARH SADAR /19 /2020 ()
411	ABLAPL/0001499/2020	STATE OF ODISHA RANJAN @ RANJIT KUMAR DAS VS	P.K.BEHERA VS	// MARSHAGHAI /250 /2019 ()
412	ABLAPL/0001500/2020	STATE OF ODISHA HADU MEHER VS	SARAT KUMAR JENA VS	// BARGARH /581 /2019 ()
413	ABLAPL/0001501/2020	STATE OF ODISHA ANADI JENA VS	PRATAP CHANDRA MISHRA VS	// GHASIPURA /3 /2020 ()
414	ABLAPL/0001502/2020	STATE OF ODISHA AMRITESH SINGH @ SONU SINGH VS	RABINDRA NATH PRUSTY VS	// RAGHUNATHPALI /323 /2019 ()
415	ABLAPL/0001503/2020	STATE OF ODISHA SANTOSH KUMAR JAYASINGH VS	SHKTIDATTA TRIPATHY VS	// BAIDESWAR /02 /2020 ()
416	ABLAPL/0001504/2020	STATE OF ODISHA SANTOSH MARTHA @ KUNTHA VS	LAXMIDHAR MAHAPATRA VS	// JATNI P.S. /496 /2019 ()
417	ABLAPL/0001505/2020	STATE OF ODISHA LAXMI NARAYAN SAHU VS	SURYA NARAYAN MISHRA VS	// CHANDANPUR /16 /2020 ()
418	ABLAPL/0001506/2020	STATE OF ODISHA MANOJ KUMAR NAYAK VS	NALINI KANTA DASH VS	// SIMULIA /26 /2020 ()
419	ABLAPL/0001507/2020	STATE OF ODISHA MANASA RANJAN PRADHAN @ MANAS PRADHAN @ JUALI VS	BHARATI JUALI VS	// SARANAKUL /20 /2019 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	ABLAPL/0001508/2020	JHASAKETAN SAHU @ JHASA SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	TITILAGARH /178 /2014 () //
421	ABLAPL/0001509/2020	ASHOK PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	COLLIERY /290 /2019 () //
422	ABLAPL/0001510/2020	MALAYA KAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	MALGODOWN /17 /2020 () //
423	ABLAPL/0001511/2020	GOLANI PRADHAN @ SHISHULA PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	JAGANNATHA PRASAD /23 /2019 () //
424	ABLAPL/0001512/2020	SAROJ DAMODAR PANDA @ SAROJA KUMAR PANDA VS STATE OF ODISHA	PRANWAIN VS	PATKURA /374 /2019 () //
425	ABLAPL/0001513/2020	RAKESH KU DAS @ PAPU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CHAULIAGANJA /26 /2020 () //
426	WPC(OAC)/0000824/2009	BIRENDRA KUMAR PANDA VS STATE OF ODISHA	M/S.JAYDEV SENGUPTA VS	// () //
427	WPC(OAC)/0002919/2018	DURGA BALLAV MISHRA VS STATE OF ODISHA	M/S.B.S.TRIPATHY VS	// () //
428	WPC(OAC)/0003111/2018	DINAMANI MOHAPATRA VS STATE OF ODISHA	M/S.SASWAT DAS VS	// () //
429	WPC(OAC)/0003248/2015	SAMBHU DEBNATH VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// () //
430	WPC(OAC)/0003296/2016	ARJUN CHARAN JENA VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :29/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 LAA/4/2019	MURALIDHAR SWAIN-MP	M/S.SUDHIR CH.MOHANTY
2	3/2020 LAA/5/2019	MURALIDHAR SWAIN-MP	M/S.SUDHIR CH.MOHANTY
3	4/2020 LAA/22/2019	RAMESH MALLIK-MP	M/S.SUDHIR CH.MOHANTY
4	4/2020 WPCRL/114/2019	FARAH ZEBA-MP	ANUPAM DASH
5	7/2020 OTAPL/2/2020	M/S.RUNGTA SONS PVT. LTD.-MP	KARTIK KURMY
6	8/2020 OTAPL/2/2020	M/S.RUNGTA SONS PVT. LTD.-MP	KARTIK KURMY
7	14/2020 JCRLA/3/2019	RAGHU@JUDHISTIRA MEHERA-MP	adv
8	16/2020 MATA/16/2020	MANOJ KU.PATRA-MP	PRABIR KUMAR RAY
9	17/2020 MATA/16/2020	MANOJ KU.PATRA-MP	PRABIR KUMAR RAY
10	18/2020 MATA/18/2020	D. TRIPATI RAO-MP	SUVASHISH PATTNAIK
11	21/2020 SA/196/1996	MD.KARAM-MP	M/S.GANESWAR RATH
12	22/2020 SA/196/1996	MD.KARAM-MP	M/S.GANESWAR RATH
13	26/2020 CRLMP/160/2020	KELUA @ JADUNATH BISWAL-MP	S.K.NAYAK 2
14	28/2020 CMAPL/94/2020	JAYASHREE MUKHARJEE-MP	ADV.
15	35/2020 CONTC/598/2019	PRAVATNALINI MOHAPATRA-MP	M/S.M.R.MOHAPATRA,P.K.MOHAPATRA,R.R.SAMANT
16	36/2020 CONTC/467/2019	PRASANTA KUMAR RATH-MP	M/S S.N.NAYAK, S.PATRA, C.R.MOHANTY
17	39/2020 TRP(C)/31/2020	JHILI MALLIK-MP	M.BALAKRISHNA
18	40/2020 TRP(C)/32/2020	GAYATRI BAL @ MAMUNI-MP	RAKESH KUMAR ROUTRAY
19	52/2020 WPC(OAC)/824/2009	BIRENDRA KUMAR PANDA-MP	M/S.JAYDEV SENGUPTA
20	53/2020 WPC(OAC)/2919/2018	DURGA BALLAV MISHRA-MP	M/S.B.S.TRIPATHY
21	72/2020 RSA/462/2007	SANTOSH K.MOHANTA-MP	M/S.PRAFULLA K.RATH
22	73/2020 RSA/462/2007	SANTOSH K.MOHANTA-MP	M/S.PRAFULLA K.RATH
23	74/2020 RSA/462/2007	SANTOSH K.MOHANTA-MP	M/S.PRAFULLA K.RATH
24	85/2020 RVWPET/54/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	ADV.
25	86/2020 RVWPET/22/2020	DEBRAJ PUTELE@DEBRAJ PATEL-MP	M/S.S.K.JOSHI
26	87/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

27	RVWPET/55/2020 88/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
28	RVWPET/55/2020 89/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
29	RVWPET/56/2020 90/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
30	RVWPET/56/2020 91/2020 FAO/967/2019	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. MPA	
31	91/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
32	RVWPET/57/2020 92/2020 BLAPL/109/2020	SAMAY KISKU-MP	SANJIT MISHRA
33	92/2020 FAO/968/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. MPA	
34	92/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
35	RVWPET/57/2020 93/2020 BLAPL/907/2020	CHILU @ SANJEEB PRUSTY-MP	R.MAHALIK
36	93/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
37	RVWPET/58/2020 93/2020 WA/62/2020	CHAIRMAN, ODISHA GRAMYA BANK-MP	TANMAY MISHRA
38	94/2020 FAO/95/2020	LALIT LAHAJAL-MP	M/S.N.K.SAHU
39	94/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
40	RVWPET/58/2020 94/2020 WA/663/2019	AIRPORTS AUTHORITY OF INDIA-MP	PRASANNA KU.PARHI
41	95/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
42	RVWPET/59/2020 95/2020 WA/25/2020	KADAMBINI SIAL-MP	PRABIR KUMAR RAY
43	96/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
44	RVWPET/59/2020 96/2020 WA/25/2020	KADAMBINI SIAL-MP	PRABIR KUMAR RAY
45	97/2020	UNION OF INDIA-MP	MR.A.K.BOSE ((A.S.G.I.)(O.H.C.)
46	WA/63/2020 98/2020 WA/63/2020	UNION OF INDIA-MP	MR.A.K.BOSE ((A.S.G.I.)(O.H.C.)
47	112/2020	JAGANNATH PARIDA-MP	TANMAY MISHRA
48	CMP/105/2020 113/2020 CMP/108/2020	Z.JOSHEP-MP	BIBEKANANDA BHUYAN
49	115/2020	DALI SAHU-MP	M/S. P.C.PATNAIK
50	MACA/54/2020 117/2020 MACA/827/2016	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD. MPA	M.S.K.SWAIN
51	120/2020	SUDARSAN DIKSHIT-MP	V.MOHAPATRA
52	CRLREV/87/2020 121/2020	ARAT BARIK-MP	SAMARENDRA MOHANTY
53	CRLREV/88/2020 177/2020	PRASANT SAMAL-MP	PARTHA SARATHI NAYAK
54	CRLA/81/2020 178/2020	PRASANT SAMAL-MP	PARTHA SARATHI NAYAK
55	CRLA/81/2020 179/2020 CRLA/779/2019	KAMINI JENA-MP	BIJAYA KUMAR BEHERA
56	180/2020	BHARAT HESSA @ DUTTU-MP	SATYAJIT MUKHERJEE
57	CRLA/82/2020 181/2020 CRLA/82/2020	BHARAT HESSA @ DUTTU-MP	SATYAJIT MUKHERJEE



58	182/2020 CRLA/82/2020	BHARAT HESSA @ DUTTU-MP	SATYAJIT MUKHERJEE
59	183/2020 CRLA/587/2018	RUDRAPRASANNA SAHU-MP	M/S LAXMAN PRADHAN SANJEEB PANIGRAHI
60	184/2020 CRLA/420/2018	SK.TAPU@SK.TABDAL ALLI-MP	RANAJIT KESHARI RAY
61	185/2020 CRLA/86/2020	PARAMESWAR NAIK-MP	RAJIV KUMAR MAHANTA
62	186/2020 CRLA/86/2020	PARAMESWAR NAIK-MP	RAJIV KUMAR MAHANTA
63	187/2020 CRLA/86/2020	PARAMESWAR NAIK-MP	RAJIV KUMAR MAHANTA
64	187/2020 CRLMC/2126/2018	KRUSHNA CHANDRA MOHAPATRA-MP	M/S.PITAMBAR ACHARYA
65	188/2020 CRLA/87/2020	GAYADHAR JENA @ GAYA-MP	B.S.DASPARIDA
66	188/2020 CRLMC/287/2020	ANANDA KUMAR DALEI-MP	B.S.DASPARIDA
67	189/2020 CRLA/87/2020	GAYADHAR JENA @ GAYA-MP	B.S.DASPARIDA
68	189/2020 CRLMC/289/2020	PURNA CHANDRA NAYAK-MP	JAGANNATH KAMILA
69	190/2020 CRLA/88/2020	GANESH GHUNIA-MP	SWARUP KUMAR PATNAIK
70	190/2020 CRLMC/290/2020	BRAJA KISHORE PANDA-MP	SUSANTA KUMAR TRIPATHY
71	191/2020 CRLA/88/2020	GANESH GHUNIA-MP	SWARUP KUMAR PATNAIK
72	191/2020 CRLMC/296/2020	DIPTI RANJAN PATTNAIK@NAYAK-MP	SAMIR KUMAR MISHRA
73	192/2020 CRLA/88/2020	GANESH GHUNIA-MP	SWARUP KUMAR PATNAIK
74	193/2020 CRLMC/297/2020	SUSANTA KHILAR-MP	D.PANIGRAHI
75	194/2020 CRLMC/299/2020	BHANU@BHANUMATI DAS@DASH@BHANU DASH-MP	SMRUTI RANJAN PATI
76	195/2020 CRLMC/301/2020	K.HARA PRASAD PATRO-MP	PARSURAM DAS
77	1565/2020 WP(C)/3654/2020	DR.ANSHMAN MISHRA-MP	M/S.RAMA KRISHNA BISOI
78	1566/2020 WP(C)/3655/2020	SRIDHAR SAHOO-MP	BISWA PRAKASH DHAL
79	1567/2020 WP(C)/3657/2020	PARIKSHITA SAHOO-MP	BISWA PRAKASH DHAL
80	1568/2020 WP(C)/21750/2016	CHAKADOLA SAHU-MP	M/S.DILIP KU.SAHU
81	1569/2020 WP(C)/3659/2020	SANKET KUMAR MISHRA-MP	M/S.RAMAKANTA DAS
82	1570/2020 WP(C)/3661/2020	SEVEN HILLS ESTATES FLAT OWNERS ASSOCIATION-MP	MR.SUBHANKAR ROUT
83	1572/2020 WP(C)/3662/2020	BENUDHAR GIRI-MP	M/S.A.P.BOSE
84	1573/2020 WP(C)/17813/2017	RAMESH CH.ROUTRAY-MP	M/S.R.C.SWAIN
85	1576/2020 WP(C)/3669/2020	M/S.JINDAL INDIA THERMAL POWER LTD.-MP	M/S.ASHIT KUMAR DASH
86	1577/2020 WP(C)/3672/2020	SURYA NARAYAN ROUT-MP	SUBASH CHANDRA PUSPALAKA
87	1578/2020 WP(C)/3671/2020	M/S.ATLAS PVC PIPES LTD.-MP	DEBAKANT MOHANTY
88	1579/2020 WP(C)/3673/2020	PRINCIPAL IN CHARGE, KISHORE PALLAI SCIENCE COLLEGE-MP	M/S.MEER KU.DAS
89	1580/2020	M/S. ATMAN SANIFITTINGS PVT. LTD.-MP	DEBAKANT MOHANTY

90	WP(C)/3675/2020 1581/2020	PATITAPABAN DUTTA DASH-MP	M/S.B.S.TRIPATHY (1)
91	WP(C)/3678/2020 1582/2020	PATITAPABAN DUTTA DASH-MP	M/S.B.S.TRIPATHY (1)
92	WP(C)/3678/2020 1583/2020	ALAKA RANI DEBATA-MP	PRAFULLA KUMAR RATH
93	WP(C)/3679/2020 1584/2020	KAILASH CHANDRA SAHOO-MP	M/S.JYOTI PRAKASH TRIPATHY
94	WP(C)/3680/2020 1585/2020	SUBHADRA BISWAL-MP	M/S.M.BALAKRISHNA RAO
95	WP(C)/11513/2019 1586/2020	RAJENDRA MUNDA-MP	M/S.PRAFULLA KU.RATH
96	WP(C)/15127/2018 1587/2020	PRASANTA KUMAR MOHANTY-MP	M/S.SACHIDANANDA SAHOO
97	WP(C)/3694/2020 1588/2020	HARAMANI PRUSTY-MP	M/S.K.P.MOHANTY
98	WP(C)/12545/2016 1589/2020	SAMUEL BAGH-MP	M/S.GOPABANDHU PANDA
99	WP(C)/1253/2018 1590/2020	DIVYA RANJAN GUIN-MP	UPENDRA KUMAR SAMAL
100	WP(C)/3697/2020 1591/2020	BIJAYALAXMI PANDA-MP	M/S.AMIT PR.BOSE
101	WP(C)/157/2017 1592/2020	BIJAYALAXMI PANDA-MP	M/S.AMIT PR.BOSE
102	WP(C)/158/2017 1593/2020	BIJAYALAXMI PANDA-MP	M/S.AMIT PR.BOSE
103	WP(C)/159/2017 1594/2020	BIJAYALAXMI PANDA-MP	M/S.AMIT PR.BOSE
104	WP(C)/160/2017 1595/2020	BHABAGRAHI PANDA-MP	M/S.SRINIVAS MOHANTY
105	WP(C)/3701/2020 1596/2020	MANDARADHAR DEHURY-MP	M/S.PRADEEP KU.PANDA
106	WP(C)/3713/2020 1597/2020	GAJANAN NAYAK-MP	M/S.J.K.KHUNTIA
107	WP(C)/3717/2020 1598/2020	BIKASH KUMAR PATRA-MP	M/S.SAMEER KUMAR DAS
108	WP(C)/3718/2020 1600/2020	PRAMILA GOCHHAYAT-MP	M/S.SRINIBASH SATAPATHY
109	WP(C)/8138/2016 1601/2020	TAPAN KUMAR PRADHAN @ TAPAN PRADHAN-MP	M/S.PANCHANAN SAHOO
110	WP(C)/15879/2019 1602/2020	SHYAM SUNDAR BEHERA-MP	M/S.RAJIV KU.MAHANTA
111	WP(C)/3722/2020 1603/2020	BASUDEV DHAMEL-MP	M/S.PRASANTA KU.NANDA
112	WP(C)/20345/2019 1604/2020	SOHAG NAYAN PATEL-MP	M/S. DAMODAR PATI
113	WP(C)/3730/2020 1605/2020	PRATIMA SUBUDHI-MP	
114	WP(C)/9781/2019 1606/2020	CHITRA SAMANTA-MP	M/S.SUNIL KUMAR PANDA
115	WP(C)/3733/2020 1607/2020	AJIT KUMAR SAHOO-MP	TANMAY MISHRA
116	WP(C)/3732/2020 1608/2020	MINAKSHI MISHRA-MP	SUPRIYA PATRA
117	WP(C)/3735/2020 1609/2020	RAJESH KUMAR GUPTA-MP	SUPRIYA PATRA
118	WP(C)/3737/2020 1610/2020	UMAKANTA PANI-MP	M/S RAGHUNATH BISWAL
119	WP(C)/1550/2019 1611/2020	JAGANNATH PLASTIPACKS LTD.-MP	M/S.TANMAY MISHRA
120	WP(C)/6846/2019 1612/2020	PRAVAT KUMAR PRADHAN-MP	M/S.BAISHNAB CHARAN DAS
	WP(C)/10000/2019		

121	1613/2020 WP(C)/3746/2020	M/S.GANNON AND DUNKERLEY CO.LTD.-MP	M/S.BIBHU PRASAD DAS
122	1614/2020 WP(C)/1975/2020	PRAKASH CHANDRA PATTNAYAK-MP	M/S.DEEPALI MAHAPATRA
123	1616/2020 WP(C)/3749/2020	M/S.ADIVASI COLLEGE-MP	M/S.DEBI PRASAD DHALSAMANTA
124	1617/2020 WP(C)/902/2018	KAMINI ACHARJYA-MP	M/S.S.K.OJHA
125	1618/2020 WP(C)/3754/2020	HRUDANANDA PATRA-MP	M/S.PRABIR KUMAR RAY
126	1619/2020 WP(C)/3757/2020	MANABHANJAN TRIPATHY-MP	M/S.SANGRAM JENA
127	1620/2020 WP(C)/3758/2020	ASHOK KUMAR DHAL-MP	M/S.N.SAHANI
128	1621/2020 WP(C)/3759/2020	PRAMOD CHANDRA BEHERA-MP	M/S.SANGRAM JENA
129	1622/2020 WP(C)/3761/2020	ASHOK KUMAR DHAL-MP	M/S.N.SAHANI
130	1623/2020 WP(C)/13771/2019	BAIKUNTHA CHARAN NAYAK-MP	M/S.PRASANNA KUMAR PARHI
131	1624/2020 WP(C)/3764/2020	SUKUMARI SHAW-MP	M/S.GOPINATH SETHI
132	1625/2020 WP(C)/3763/2020	M/S.BALASORE ALLOYS LIMITED-MP	M/S.BIBHU PRASAD PANDA
133	1627/2020 WP(C)/3763/2020	M/S.BALASORE ALLOYS LIMITED-MP	M/S.BIBHU PRASAD PANDA
134	1628/2020 WP(C)/3766/2020	PARESH KUMAR SAHOO-MP	M/S.S.K.SANGANERIA
135	1629/2020 WP(C)/3767/2020	SHAILAZE DORA-MP	DIGAMBARA MISHRA
136	1630/2020 WP(C)/3767/2020	SHAILAZE DORA-MP	DIGAMBARA MISHRA
137	1631/2020 WP(C)/3769/2020	UNITED INDIA INSURANCE COMPANY LTD-MP	M/S. MAHITOSH SINHA
138	1632/2020 WP(C)/3770/2020	CHAKRADHAR MALLICK-MP	M/S.S.K.SANGANERIA
139	1633/2020 WP(C)/3772/2020	PARESH KUMAR SAHOO-MP	M/S.S.K.SANGANERIA
140	1634/2020 WP(C)/3774/2020	PRIYARANJAN MAHALA-MP	AJIT KUMAR TRIPATHY
141	1635/2020 WP(C)/3777/2020	PARESH KUMAR SAHOO-MP	M/S.S.K.SANGANERIA
142	1636/2020 WP(C)/3783/2020	BINOD BIHARI SWAIN-MP	M/S. RABINARAYAN NAYAK
143	1637/2020 WP(C)/3785/2020	SIBANI DAS-MP	M/S.SURYAKANTA DWIBEDI
144	1638/2020 WP(C)/3786/2020	M/S.RELAX HOSPITAL-MP	DEEPALI MAHAPATRA
145	1639/2020 WP(C)/3792/2020	KRUSHNA CHANDRA CHHENDUAL-MP	M/S.P.C.MISHRA
146	1640/2020 WP(C)/3795/2020	BADRI NARAYAN MISHRA-MP	M/S.UMESH CHANDRA PATNAIK
147	1641/2020 WP(C)/3802/2020	UNION OF INDIA-MP	M/S.ANUP KUMAR BOSE (ASGI)
148	1642/2020 WP(C)/3803/2020	ANUP KUMAR KAYAL-MP	B.S.DASPARIDA
149	1643/2020 WP(C)/3808/2020	SIBAJI PATEL-MP	M/S.ADITYA KUMAR MOHAPATRA
150	1644/2020 WP(C)/4684/2018	ODISHA VIKASH PARISHAD,BBSR-MP	SIDHARTHA SWAIN
151	1645/2020 WP(C)/4684/2018	ODISHA VIKASH PARISHAD,BBSR-MP	SIDHARTHA SWAIN
152	1646/2020	GOKULANANDA ROUT-MP	M/S.PRASHANTA KUMAR NAYAK

153	WP(C)/3809/2020 1647/2020	ODISHA VIKASH PARISHAD,BBSR-MP	SIDHARTHA SWAIN
154	WP(C)/4684/2018 1648/2020	THD S.D.O.(COMMERCE) CESU-MP	MR. S.C.DASH
155	WP(C)/3810/2020 1649/2020	ODISHA VIKASH PARISHAD,BBSR-MP	SIDHARTHA SWAIN
156	WP(C)/4684/2018 1650/2020	SUBASH KUMAR BHOI-MP	M/S.PRASHANTA KUMAR NAYAK
157	WP(C)/3811/2020 1651/2020	PRADEEPTA KUMAR BEHERA-MP	M/S.ADITYA KUMAR MOHAPATRA
158	WP(C)/3812/2020 1652/2020	MAA NAGESWARI SEBASHRAM-MP	M/S.SAILESH DAS
159	WP(C)/3813/2020 1653/2020	SUBASH KUMAR BHOI-MP	M/S.PRASHANTA KUMAR NAYAK
160	WP(C)/3814/2020 1654/2020	DEBENDRA KUMAR SAHOO-MP	M/S.AYUSHMAN MOHANTA
161	WP(C)/3816/2020 1655/2020	AKSHAYA KUMAR SAHOO-MP	M/S.ADITYA KUMAR MOHAPATRA
162	WP(C)/3817/2020 1656/2020	ODISHA VIKASH PARISHAD,BBSR-MP	SIDHARTHA SWAIN
163	WP(C)/4684/2018 1657/2020	ODISHA VIKASH PARISHAD,BBSR-MP	SIDHARTHA SWAIN
164	WP(C)/4684/2018 1658/2020	JUDHISTHIR SUNA-MP	M/S.B.MOHAPATRA
165	WP(C)/3819/2020 1659/2020	PRADEEPTA KUMAR BEHERA-MP	M/S.ADITYA KUMAR MOHAPATRA
166	WP(C)/3820/2020 1660/2020	ODISHA VIKASH PARISHAD,BBSR-MP	SIDHARTHA SWAIN
167	WP(C)/4684/2018 1661/2020	ODISHA VIKASH PARISHAD,BBSR-MP	SIDHARTHA SWAIN
168	WP(C)/4684/2018 1662/2020	RAJKISHOR SINGH-MP	M/S.SAMARENDRA MOHANTY
169	WP(C)/3822/2020 1663/2020	ARYA JYOTI MISHRA-MP	M/S.SHAKTI DATTA TRIPATHY
170	WP(C)/3823/2020 1664/2020	BAISHNAB CHARAN BARAL-MP	M/S.H.N.MOHAPATRA
171	WP(C)/3824/2020 1665/2020	SANJAY PRASHANT-MP	M/S.ADITYA KUMAR MOHAPATRA
172	WP(C)/3825/2020 1667/2020	BICHITRANANDA PATRA-MP	M/S.SUBHENDU KU PARIDA
173	WP(C)/6134/2016 1668/2020	DRUBANANDA PRADHAN-MP	M/S.ADITYA KUMAR MOHAPATRA
174	WP(C)/3827/2020 1669/2020	SRINIBAS NAYAK-MP	M/S.SANTOSH KUMAR DASH
175	WP(C)/12030/2018 1670/2020	SOUMYA KANTA JENA-MP	M/S.MANOJ KUMAR MOHANTY
176	WP(C)/1519/2020 1671/2020	SIBAJI PATEL-MP	M/S.ADITYA KUMAR MOHAPATRA
177	WP(C)/3831/2020 1672/2020	ORISSA ENGINEERING COLLEGE-MP	M/S.ASWINI PATNAIK
178	WP(C)/3834/2020 1673/2020	JAMIDAR PALEI-MP	M/S.RABINDRA NATH PRUSTY
179	WP(C)/3839/2020 1674/2020	SUBASH CHANDRA NAYAK @ NAIK-MP	M/S.PRASANTA KU.SAHOO
180	WP(C)/3844/2020 1675/2020	KUMAR BHATRA-MP	M/S. PRASANTA KUMAR SAHOO
181	WP(C)/3848/2020 1676/2020	BHABASINDHU SAHU-MP	M/S.MAHENDRA KU.MOHAPATRO
182	WP(C)/3849/2020 1677/2020	ARUN KUMAR PUJARI-MP	M/S.SUMANTA KUMAR NAYAK
183	WP(C)/3850/2020 13/2020 TRPCRL/40/2019	BASANTA KU.BEHERA-MP	

184	24/2020 CRLMP/1051/2019	CHANCHALA SAINT-MP	
185	25/2020 CRLMP/1093/2019	ROHAN KUMAR MOHANTY-MP	
186	38/2020 TRP(C)/218/2019	DEBASHREE MOHANTY-MP	
187	75/2020 RSA/365/2007	LAKSHMI MOHAPATRA-MP	
188	91/2020 BLAPL/793/2017	MUTTA SANKAR SRINIVAS-MP	
189	93/2020 FAO/270/2012	SRIMATI KHUNTIA-MP	
190	116/2020 MACA/642/2016	MANAGER,T.P.CELL NEW INDIA ASSURANCE CO.LTD.-MP	
191	188/2020 ABLAPL/19731/2019	BIJAYA BEHERA @ JHARU-MP	
192	189/2020 ABLAPL/7811/2018	SUNAMANI BISOI-MP	
193	190/2020 ABLAPL/266/2020	BIBHUDATA MEHER-MP	
194	192/2020 CRLMC/3308/2019	SAPAN KUMAR MANDAL-MP	
195	1571/2020 WP(C)/26268/2013	SWARNAMANJARI DEI-MP	
196	1574/2020 WP(C)/17651/2019	M/S.NORTH STAR SECURITY AND ALLIED SERVICES-MP	
197	1575/2020 WP(C)/22972/2019	DILLIP KUMAR DASH-MP	
198	1584/2020 WP(C)/22896/2019	U.CHANDAN KUMAR-MP	
199	1599/2020 WP(C)/14768/2017	TAPAN KUMAR DANGA-MP	BAIDHAR SAHOO
200	1615/2020 WP(C)/22907/2018	NIRANJAN SAHOO-MP	
201	1626/2020 WP(C)/18227/2019	SRIDHARA ATAKA-MP	
202	1666/2020 WP(C)/21424/2011	SUDARSAN MAHAKUDA-MP	M.PRATAP @ P.K.MOHAPATRA